



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09<sup>th</sup> November, 2022

**NOTICE**

Please take notice that the following matters listed on 10.11.2022 in the Court-III will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 880 of 2021  (PH)	Indiabulls Housing Finance Ltd. Vs. Kalpataru Properties Pvt. Ltd. & Ors.	Aman Gandhi	Mustaf Mahesh Agarwal C. Rashmikant Sunil Mittal-R1 Sumant Batra Santosh K. Ray-R2

By order of Hon'ble Chairperson

-Sd/-

Registrar